

- (c) No, Sir.
(d) Does not arise.

New Radars

1914. SHRIMATI JAYAWANTI MEHTA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government asked DGCA to submit a report on the delay in installing the new radars which was long overdue;

(b) if so, the details thereof; and

(c) the action taken in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). The Government had asked the DGCA to give a report on the present status of the project for modernisation of air traffic system at Delhi and Mumbai airports and the reasons for delay in the commissioning of the equipment.

(c) The report is under examination.

[English]

Delhi Doordarshan

1915. DR. C. SILVERA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Delhi Doordarshan has invited viewers through Electronic media for participation in New Year's Eve Recording programmes;

(b) if so, the details thereof;

(c) whether some instructions exist for participation of viewers in recording of some programmes; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) Does not arise.

(c) and (d). Yes, Sir. Various Doordarshan Kendras may invite viewers for participation in special Audience/Viewers programmes such as Kavi Sammelans, Musical Programmes etc. from time to time.

[Translation]

Telephone Cable in Morena, M.P.

1916. SHRI ASHOK ARGAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the details of places where telephone cable was laid in the Morena district of Madhya Pradesh from 1993 to October, 1996;

(b) whether the telephone line between Morena to Sheopur remains out of order causing great inconvenience to the subscribers;

(c) if so, the steps taken by the Government for its repair;

(d) whether telephone cables in Morena are laid as per the criteria fixed therefor;

(e) if so, the details thereof;

(f) if not, the reasons therefor; and

(g) whether the action taken by the Government in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Details of places are given in the attached statement.

(b) No, Sir, whenever it goes faulty, the fault is attended to.

(c) In view of (b) above, question does not arise.

(d) Yes, Sir.

(e) The cables are laid as per departmental instructions keeping in view the required depth of 1 m.

(f) Not applicable.

(g) In view of (d) above, question does not arise?

Details of places where telephone cables was laid in the Morena District of Madhya Pradesh from 1993 to October, 1996

STATEMENT

Sl. No.	Name of the Place
1	2
1.	Morena
2.	Jigni
3.	Matabasaiya
4.	Khadinhar
5.	Dimni
6.	Goth
7.	Ambah
8.	Porsa
9.	Chand ka Pura
10.	Amarpura
11.	Parrikshitpura
12.	Rachhed
13.	Rajodha
14.	Dharamgarh
15.	Mahua
16.	Rajpura
17.	Noorabad
18.	Banmore
19.	Deori
20.	Khadoli
21.	Saraychhola

1	2
22.	Bagchini
23.	Kumheri
24.	Chhera
25.	Mundrawja
26.	Joura
27.	Dhamkan
28.	Bhatpura
29.	Kailaras
30.	Sabalgarh
31.	Sujrma
32.	Pahargarh
33.	Jhundpura
34.	Kulholi
35.	Rampurkalan
36.	Barai
37.	Mangrol
38.	Khargpur
39.	Sumaoly
40.	Sheopurkalan
41.	Karahal
42.	Chandrapura
43.	Harnikheda
44.	Pandola
45.	Baroda
46.	Premsar
47.	Bamuligusail
48.	Nagda
49.	Soikalan
50.	Sothwa
51.	Datardakalan
52.	Manpura
53.	Girdharpur
54.	Dhodhar
55.	Tarrakalan
56.	Raghunathpur
57.	Shampur
58.	Occhepura
59.	Beerapura
60.	Tendra
61.	Iklod
62.	Ghota
63.	Vijaypur
64.	Sahasram

[English]

Inconvenience to Foreign Tourists

1917. Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government are aware of the problems faced by the tourists especially from abroad

commuting to different places and also visiting to tourist centres;

(b) if so, the steps taken by the Union Government to mitigate the problems faced by the tourists;

(c) the proposed action plan to promote tourism in the country specially in Tamil Nadu and also to make tourist centres an enjoyable and comfortable one;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) and (b). The Government is aware of inadequate infrastructural facilities at tourist centres in the country. Steps taken by the Union Government to mitigate such problems include Open Sky Policy, introduction of super fast trains by the Railways etc. Financial assistance is also provided to the State Governments for augmenting such facilities based on the specific proposals subject to availability of funds and inter-se-priority.

(c) to (e). Development and promotion of tourism is primarily the responsibility of the State Governments. However, the Department of Tourism extends financial assistance to the State/U.T. Governments for promotion of tourism in the country towards specific proposals.

AIR/Doordarshan, Silchar

1918. SHRI UDDHAB BARMAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Central Bureau of Investigation has conducted an enquiry against the various allegations and corrupt practices in AIR and Doordarshan offices Silchar in Assam;

(b) if so, the details thereof; and

(c) the action taken against those found guilty?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). Yes, Sir. The Central Bureau of Investigation have registered a criminal case against an official of All India Radio, Silchar on 15th May, 1996 for allegedly taking a bribe. Since the concerned officer was detained for a period exceeding 48 hours on criminal charge, he has been placed under deemed suspension as a result of departmental action. So far as Doordarshan Kendra, Silchar is concerned CBI has not conducted any enquiry.

[Translation]

D.E.T. Office in Deoria

1919. SHRI PRAKASH MANI TRIPATHI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is proposal to open D.E.T. office in Deoria district of Uttar Pradesh;